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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/16	TP 212/17	Hearing	391 / 394	Elmeasure (India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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JOHN PAULA
M 0160000

Petitioner

A. Ashok Kumar
30/3/17

Counsel for Petitioner Company is present. He has filed two sets of copies.
Registry is directed to scrutinise and put up.

List it on 21.04.2017.

MEMBER (J)

30/3/17

MEMBER (T)

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